

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 366 OF 2017 &
IA NO. 933 OF 2017

Dated: 8th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr **Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Sai Kumar
Ms. Rimali Batra
Ms. Sowmya Saikumar

Counsel for the Respondent(s) : Mr. Pradeep Dahiya
Ms. Rhea Luthra for R-2

ORDER

List this matter for hearing on **13.08.2018** (On top of the Board), as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

Bn.pr

(Justice N. K. Patil)
Judicial Member